

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3604
TO BE ANSWERED ON 16.03.2018

Forest Areas

3604. SHRIMATI MAUSAM NOOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to authorize the State Governments for issues related to forest areas within 100 kilometers of the line of actual control on international borders;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has convened an inter-State meeting of concerned stakeholders to seek opinions and finalise the issue; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) to (d) Yes, Madam. The Ministry has issued Guidelines dated 29.01.2015 in consultation with Ministry of Home Affairs regarding general approval under Section 2 (ii) of the Forest (Conservation) Act, 1980 for diversion of forest land for construction and widening of 2-lane roads by Border Road Organisation (BRO), Indo Tibetan Police Force (ITBP) and other road construction agencies entrusted with the job by the Ministry of Defense in the area falling within 100 km aerial distance from the Line of Actual Control (LoC).
